

C. A. T. Bench, JAIPUR

Date of Order

Orders

17-5-94

Mr. R.N. Mathur - Counsel for the applicant

None present for the respondents

MA is dismissed as withdrawn by the Counsel for the applicant.

On behalf of MA
27/5/94

(P.A. Srivastava)
member (A)

(D. A. Mathur)
Vice-Chairman

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app. and a
copy to the
Registrar on 30.5.94
30.5.94